

श्री मधु लिमये : प्रश्न यह है कि क्या पी० ए० सी० को इसकी इत्तला दी गई थी ? उसी तरह जो डा० साहब ने मामला उठाया है अभी उस पर आप अभी फैसला बेशक न दीजिये लेकिन इस पर आप सोचिये । एक्साइज ड्यूटी के मामले में एक रकम दिलाई गई है और कहा गया है कि इतनी आमदनी होगी लेकिन असल में चार पांच गुना से ज्यादा बढ़ होने वाली है । मैं जानना चाहता हूँ कि क्या पी० ए० सी० की सलाह इसमें ली जाएगी ?

12.43 hrs.

PUBLIC ACCOUNTS COMMITTEE  
FIFTH REPORT

Shri Dattatraya Kunte (Kolaba) : I beg to present the Fifth Report of the Public Accounts Committee on Action taken by Government on the recommendations of the Public Accounts Committee contained in their Forty-first, Forty-second and Fifty-fourth Reports (Third Lok Sabha) relating to Civil Accounts.

ESTIMATES COMMITTEE

(i) TWELFTH REPORT

Shri K. C. Pant : First I must explain that the excess in the statement constitute only 0.14 per cent of the total amount sanctioned in the capital account.

Shri P. Venkatasubbaiah (Nandyal) : I beg to present the Twelfth Report of the Estimates Committee on the Ministry of Defence—Defence Research and Development Organisation.

श्री मधु लिमये : एक पैसा चाहे हो वह मतलब नहीं है । कुछ नियम होते हैं ।

(ii) THIRTEENTH REPORT

डा० राम मनोहर लोहिया (कन्नौज) : अगर एक पैसा प्रतिशत भी बढ़ जाता है तो उसका असर बहुत ज्यादा होता है ।

Shri P. Venkatasubbalah : I beg to present the Thirteenth Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Seventy-fourth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Home Affairs—Directorate of Manpower and Institute of Applied Manpower Research, New Delhi.

Shri K. C. Pant : That is why we have brought it before the House.

12.45 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

डा० राम मनोहर लोहिया : दूकानें बन्द हो जाती हैं दिवाले निकल जाते हैं ।

SECOND REPORT

श्री मधु लिमये : इनका जल्दी निकलने वाला है ।

Shri D. N. Tiwary (Gopalganj) : I beg to present the Second Report of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in the Thirty-fifth Report of the Estimates Committee (Third Lok Sabha)—Heavy Electricals (India) Limited, Bhopal.

Shri K. C. Pant : The excesses have been scrutinised by the Public Account's Committee and the Committee has in paragraphs 41, 1.1.5 and 2.1.7 of their Sixty-ninth, Seventy-second and Seventy-first Reports respectively recommended their regularisation.

Shri Ranga (Srikakulam) : When was the Thirty-fifth Report submitted and how long did it take ?

Shri D. N. Tiwary : It was submitted by the Estimates Committee before this Committee came into being.